


CAUSE LIST OF THE COURT OF **SRI BASAVARAJ SANADI.**, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **29.06.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 398/1992	16. OS 154/2008
2. OS 276/2007	17. OS 186/2012
3. OS 184/2008	18. OS 176/2013
4. OS 218/2009	19. OS 288/2013
5. OS 284/2009	20. OS 378/2013
6. OS 222/2010	21. OS 120/2014
6. OS 298/2011	22. OS 438/2014
7. OS 54/2012	23. OS 490/2014
8. OS 56/2012	24. OS 60/2015
9. OS 288/2012	25. OS 100/2015
10. OS 176/2013	26. OS 268/2015
11. OS 136/2021(SBI V/S Nataraju)	27. OS 269/2015
12. OS 138/2021(SBI V/S Hanumanth)	28. OS 270/2015
13. OS 140/2021(SBI V/S Manjunatha)	29. OS 128/2015
14. OS 154/2021(Rajamma V/S Neelamma)	30. OS 234/2015
15. Cr.111/2021(HPS)	

Hosakote
28.06.2021


Prl. Civil Judge & JMFC.,
Hosakote.

Note:

1. All the other cases which stand posted on the day have been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 29.06.2021

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 309/2013	16. CC 662/2009
2. OS 23/2015	17. CC 180/2010
3. OS 287/2020	18. CC 202/2010
4. OS 79/2021 (Adv)	19. CC 582/2010
5. OS 109/2021	20. CC 2361/2019
6. OS 111/2021	21. CC 1007/2012
7. OS 141/2021	22. CC 344/2016
8. CC 770/2009	23. CC 363/2016
9. CC 1195/2011	24. CC 125/2018
10. CC 1480/2012	25. CC 1580/2018
11. CC 1400/2014	26. CC 334/2019
12. CC 1804/2016	27. CC 1710/2019
13. CC 728/2017	28. CC 2421/2019
14. CC 743/2017	29. CC 41/2020
15. CC 230/2018	30. CC 206/2021

Hosakote
28.06.2021

Girish R.B.
28/6/21
Addl. Civil Judge & JMFC.,
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